

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.12.19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/912/2019  
PETITION NUMBER : IBA/407/2019  
NAME OF THE PETITIONER(S) : PERUMAL ULAGANATHAN (RP)  
(GOLDEN ANCHOR LOGISTICS PVT LTD)  
NAME OF THE RESPONDENTS : UDAYA KUMAR & 1 ANOTHER  
UNDER SECTION : SEC 19

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

MEERA RAMESH

Corporate Debtor

*[Signature]*

P. Ulaganathan

R.P.

*[Signature]*

*[Large handwritten marks]*

**ORDER**

Ld. RP is present and seeks for withdrawal of this Application in view of the Application filed under Section 12 A, which has been allowed by this Tribunal. Taking into consideration the said representation, this Application is **dismissed as withdrawn**. File to records.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)